

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1682
ANSWERED ON:05.12.2005
VIOLATION OF PFS ORDER
Patil Shri Balasaheb Vikhe

Will the Minister of AGRICULTURE be pleased to state:

(a) whether some cases of corruption for violation of PFS Order, 1989 by officers working at Regional Plant Quarantine Station, Mumbai and New Delhi are under investigation by way of releasing of propagating material to consumption and thereby causing loss to Government exchequer for over ten lakhs; and

(b) if so, the details thereof and the remedial steps taken in this regard with present status of the investigation?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)&(b): Complaints have been received against Officer-in-charge, Regional Plant Quarantine Station, Mumbai for violation of PFS Order, 1989 resulting in loss of Government revenue due to release of import consignments of propagating material by changing their category to consumption. Preliminary investigation into the complaints has revealed that the consignments were released on the basis of valid import permits, phytosanitary certificates and undertaking to ensure their declared end use. A complaint was also received regarding issue of import permit with validity of more than the prescribed limit. It was ascertained that the import consignment was received and cleared well within the prescribed period. The complaints have therefore been closed.